



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,4th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
20	PIL(Suo Moto)/6/2021	XXX Versus IN RE- THE STATE OF ASSAM AND 5 ORS	MR. T J MAHANTA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
21	WA/253/2021 B/O	DELOWAR HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR H DAS	SC, EMPLOYMENT AND CRAFTSMAN TRAINING
<u>ORDERS</u>				
22	CrI.A./318/2016 FIXED	SRI PAKHINDRA BEZBARUAH Versus THE STATE OF ASSAM and ANR	MR.B K MAHAJAN MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.R ALI	PP, ASSAM
23	WA/33/2017 FIXED	THE UNIVERSITY GRANTS COMMISSION Versus THE GLOBEL OPEN UNIVERSITY NAGALAND and 23 ORS	MR.M GOSWAMI MR. A CHAMUAH MR.U SAIKIA MR.P P BORTHAKUR MS.K BARPUJARI MR.K OJHA	MR.S S DEY(RES-1) MR G RAHUL

LEAVE NOTE OF ADVOCATES FOR 04/10/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR D C K HAZARIKA	04-10-2021	To	05-10-2021
6)	MR. D BORAH	04-10-2021	To	06-10-2021
7)	MS J KALITA	04-10-2021	To	05-10-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-IV

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
45	WP(C)/4932/2021 FIXED	ABDUL KARIM AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. A SARMA L SANGTAM MR H KALITA	SC, PNRD
	WITH			
46	WP(C)/4857/2021	MAJHARUL ANOWAR Versus THE STATE OF ASSAM AND 4 ORS	MR. S ISLAM MR A HAWARI	SC, PNRD
	WITH			
47	WP(C)/5109/2021 FIXED	NAREN DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. U K GOSWAMI MS. A TALUKDAR S BORA MS. I ROY	SC, GMC
	WITH			
48	WP(C)/3458/2021	NAREN DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. U K GOSWAMI MS. A TALUKDAR MR D KALITA	GA, ASSAM SC, GMC
	WITH			
49	WP(C)/5272/2021 B/O	UPEN BORO Versus THE STATE OF ASSAM AND 8 ORS	MR. N ALAM R K MR. A RAHMAN	GA, ASSAM SC, BTC SC, PWD SC, FINANCE DEPTT.
	WITH			
50	WP(C)/5288/2021 B/O	UMA SHANKAR MISHRA Versus THE STATE OF ASSAM AND 18 ORS.	MR. D GOSWAMI MS. R BHATTACHARYYA MS P MEDHI	GA, ASSAM SC, NHAI ASSTT.S.G.I. SC, A S T C SC, G M D A SC, GMC
ADMISSION				
51	WP(C)/2861/2021 FIXED	ASHYUTANANDA HAZARIKA AND 31 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. R K BORAH MR. R PHUKAN	GA, ASSAM MR. K K PARASAR (R-1,3,4) ASSTT.S.G.I. SC, REVENUE

ORDERS

52	WP(C)/2586/2020 B/O	NITUL KUMAR HALOI Versus THE STATE OF ASSAM AND 4 ORS	MR K CHOUDHURY MR. S P SHARMA MS U SHARMA	GA, ASSAM MS. M BHATTACHARJEE ,SC, GMDA (R-3) MR. B SHARMA MR. B SHARMA MR. B SHARMA MR. D NATH MR. H DAS MR D KALITA MR. D THAOSEN (R-4) SC, G M D A
WITH				
53	WP(C)/2585/2020	SANJEEB KUMAR NATH Versus THE STATE OF ASSAM AND 4 ORS	MR K CHOUDHURY MR. S P SHARMA MS U SHARMA	GA, ASSAM MS. M BHATTACHARJEE, GA, ASSAM (SC, GMDA R-3) MR. B SHARMA MR. B SHARMA MR. D NATH MR D KALITA MR. D THAOSEN (R-4) SC, G M D A
54	WP(C)/4618/2021 FIXED	NAYAN KALITA Versus THE STATE OF ASSAM AND 5 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	SC, PNRD
<u>STAY MATTERS</u>				
55	WP(C)/3323/2016 FIXED	BHUBAN CH. SAIKIA Versus THE STATE OF ASSAM AND 8 ORS	MR.S K BARKATAKI MS.B SHARMA MR.D K NATH	GA, ASSAM MR.H RAHMAN(R- 5-9) MR.P D NAIR(R- 5-9) MR G ALAM(R- 5-9) MR.D NAGR- 5-9

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LEAVE NOTE OF ADVOCATES FOR 04/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR D C K HAZARIKA	04-10-2021	To	05-10-2021
6)	MR. D BORAH	04-10-2021	To	06-10-2021
7)	MS J KALITA	04-10-2021	To	05-10-2021
8)	MR. O P BHATI	04-10-2021	To	30-10-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CRIMINAL SINGLE BENCH

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
41	AB/3009/2021 FIXED	JILLUL HOQUE AND 2 ORS Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN MS D DEORI	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 04/10/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
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**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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BAIL HEARING (BA)

63	Bail Appln./2350/2021 FIXED	DIBYAJYOTI DAS AND ANR. Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR R S RONGHANG	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 04/10/2021

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-II AND I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
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Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
54	WP(C)/5214/2021 B/O	MESIRAN BIBI Versus THE STATE OF ASSAM AND 6 ORS	MS. M DEVI MR. R ISLAM	SC, SEC. EDU. GA, ASSAM SC, FINANCE
55	WP(C)/5233/2021 B/O	M/S SANJIV SUN MOTOR AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. R S MISHRA MR. A BORUA	SC, TAXATION
56	WP(C)/5246/2021 B/O	M/S SANJIV SUN MOTOR AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. R S MISHRA MR. A BORUA	SC, TAXATION
57	WP(C)/5274/2021 B/O	PROVATI DAS Versus THE STATE OF ASSAM AND 7 ORS	MS. M DEVI MR. R ISLAM	SC, ELEM. EDU GA, ASSAM SC, FINANCE
58	WP(C)/5290/2021 B/O	DIPANKAR CHOUDHURY AND 26 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR S BORTHAKUR MS. P BORAH MR H P NEPAL	SC, SEC. EDU.

LEAVE NOTE OF ADVOCATES FOR 04/10/2021

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH-III]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
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HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
38	WP(C)/5268/2021 B/O	NO. G /2502153X RIFLEMAN/GD SUMAN KUMAR JHA Versus THE UNION OF INDIA AND 3 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	ASSTT.S.G.I.
39	WP(C)/5283/2021 B/O	JUTIKA BARMAN Versus THE STATE OF ASSAM AND 2 ORS	MR. S K TALUKDAR MS. S T BOKTH	GA, ASSAM SC, HEALTH
ADMISSION				
40	WP(C)/5414/2020 FIXED	NAMITA HAZARIKA Versus THE STATE OF ASSAM AND 2 ORS.	MS. P BHATTACHARYA MR. A BORUA MR B S DEKA MS P SARMA	SC, CO OP MR G CHOUDHURY MR K K GOSWAMI SC, AIDC
41	WP(C)/281/2021 B/O	MANTU BAYAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K MUNIR	GA, ASSAM SC, REVENUE
42	WP(C)/3900/2021 FIXED	PRABAL SUNDAR TAMULI Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR. P K SARMA MS. B BHUYAN MS R SAHIN	SC, PWD
ORDERS				
43	WP(C)/7488/2019	ARJENDER KUMAR Versus UNION OF INDIA AND 3 ORS.	MR. D J DAS MR. V KUMAR	MRS. A GAYAN (C.G.C.) ASSTT.S.G.I.
44	Cont.Cas(C)/155/2020 B/O	NILAMANI SARMA Versus RAJESH PRASAD AND 2 ORS.	MR. U K NAIR MS U SHARMA	MR. D SAIKIA MR. B CHOUDHURY
45	Cont.Cas(C)/220/2021 FIXED	RANJUMAN ARA BEGUM Versus RATHINDRA BHUYAN AND 2 ORS	MR. M HUSSAIN MR A K DAS	
	WITH I.A.(Civil)/1532/2021 in Cont.Cas(C)/220/2021	RANJUMAN ARA BEGUM Versus RATHINDRA BHUYAN AND 2 ORS	MR. M HUSSAIN MR A K DAS	

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 12

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

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Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
60	Bail Appln./2525/2021 B/O	ALI RAJA LASKAR AND 2 ORS Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. PP, ASSAM MR F A LASKAR MR. D H MOZUMDER MR H AGARWAL MR J SINGH	
61	AB/2948/2021 B/O	UMA DEVI Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
BAIL HEARING (BA)				
62	Bail Appln./2266/2021 FIXED	KANAILAL GOALA Versus THE STATE OF ASSAM	MR. JUNM LASKAR MS. A AHMED	PP, ASSAM
BAIL HEARING				
63	AB/2563/2021 FIXED	JYOTIRMAY DEV SARMA Versus THE STATE OF ASSAM	MR. A M BORA MR. T BAIDYA MS. A S BAIDYA	PP, ASSAM
64	AB/2589/2021 FIXED	ZAKIR HUSSAIN Versus THE STATE OF ASSAM	MR H BARUAH MR P P PHUKAN	PP, ASSAM
65	AB/2595/2021 FIXED	HASMAT ALI Versus THE STATE OF ASSAM	MR. P DUTTA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 04/10/2021

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 13

[CRIMINAL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021 TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
55	Bail Appln./2602/2021 FIXED	SANI GUPTA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A PARAMANIK	PP, ASSAM
WITH				
56	Bail Appln./2244/2021	KANCHAN GUPTA Versus THE STATE OF ASSAM AND ANR	MR. A PARAMANIK	PP, ASSAM
57	Bail Appln./2619/2021 FIXED	FAIZUL ISLAM Versus THE STATE OF ASSAM	MR. R P SARMAH MS S P CHETRY	PP, ASSAM
BAIL HEARING (BA)				
58	Bail Appln./2219/2021 FIXED	ABDUL KARIM Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED MR. A AHMED	PP, ASSAM
WITH				
59	Bail Appln./2318/2021	RAFIK ALI AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR I U CHOUDHURY MS R DEKA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 04/10/2021

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 14

[CIVIL BENCH-III AND I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
109	WP(C)/2771/2021 (CONNECTED WITH ITEM NO. 57 IN THE DAILY CAUSE LIST)	TAJ UDDIN LASKAR AND 8 ORS Versus THE STATE OF ASSAM AND ANR	MR. J LASKAR	SC, EDU
ORDERS				
110	Cont.Cas(C)/289/2020	HRISHIKESH SARMA AND 3 ORS. Versus ANAND KUMAR AND 3 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	MR C BARUAH SC, KHADI AND VILLAGE INDUSTRIES COMMISSION MR. C BORUAH MR. R K TALUKDAR
111	Cont.Cas(C)/583/2020	BANAJIT BARMAN Versus DR. RAMEN TALUKDAR AND ANR	MR. B HALDAR MR. S BARMAN	MR. D SAIKIA MR. D P BORAH

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LEAVE NOTE OF ADVOCATES FOR 04/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
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6)	MR. D BORAH	04-10-2021	To	06-10-2021
7)	MS J KALITA	04-10-2021	To	05-10-2021
8)	MR. O P BHATI	04-10-2021	To	30-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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Web:www.ghconline.gov.in

[For Monday,4th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 16

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/6700/2018 PART-HEARD	DHANI RAM NARAH AND 9 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR M J QUADIR MR. K MIRA	MR. B J GHOSH MR. DILIP DEY MR. C K S BARUAH (CGC, R1) ASSTT.S.G.I. SC, I O C
2	WITH WP(C)/4388/2018	DHANI RAM NARAH AND 9 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR M J QUADIR	ASSTT.S.G.I. SC, I O C
3	WP(C)/617/2020 PART-HEARD, FIXED	SAURAV JYOTI PARASOR AND 131 Versus THE STATE OF ASSAM AND 49 ORS.	MR. D DAS SR. ADV MR S KHOUND R SARMAH MR H K NATH	SC, APSC MR A. K. SARMA(R.Nos 8 to 50) MR D. KALITA(R.Nos 8 to 50) SC, PWD
4	WITH WP(C)/744/2020	GIRI SHANKAR NATH AND 194 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. D DAS SR. ADV MR D K MISHRA (P- 1 TO 195)) MR. B PRASAD (P- 1,38,94,195) MR S KHOUND MR. R SARMAH MR H K NATH MS D SAIKIA (P- 1 TO 195)) MR P J BORAH	SC, APSC MR D SAIKIA SC, PWD

LEAVE NOTE OF ADVOCATES FOR 04/10/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
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BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 17

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./931/2021 WITH LCR	PRANJIT RABHA AND ANR Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
BAIL HEARING				
2	AB/1823/2021 FIXED	PELURAM DEORI Versus THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
3	AB/2733/2021 FIXED	AJJUR HAQUE Versus THE STATE OF ASSAM	MR. N DUBEY	PP, ASSAM
4	AB/2791/2021 FIXED	SYED MINTUL AHMED @ HAQUE Versus THE STATE OF ASSAM	MR. P K DAS MR. D BORA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 04/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 18

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
44	Crl.Pet./1351/2019 FIXED, P/H	SMT. HEMA BISHT AND 4 ORS. Versus STATE OF ASSAM AND ANR.	MR. S MITRA	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR. J. SINGH PP, ASSAM
ORDERS				
45	RSA/48/2010 WITH LCR, B/O	MD. PUZIRUDDIN AHMED, Versus MD. KHIRAJUDDIN AHMED,	MR.P J SAIKIA MR.K BARUAH MR.D J DUTTA	MR.S BHATTACHARYYA MS.M BHATTACHARJEE MS.S NATH
46	I.A.(Civil)/1620/2021 B/O in I.A.(Civil)/468/2019	UNITED INDIA INSURANCE CO. LTD. Versus PRAFULLA DAS @ PRAFULLA CHANDRA DAS AND 2 ORS.	MR. A J SAIKIA	
47	I.A.(Civil)/1632/2021 WITH LCR, B/O in CRP/536/2012 WITH CRP/536/2012	REKHA AGARWALA and 2 ORS. Versus ANUROMA DAS and ANR	MR. N ALAM MS. H FATIMA	MR.B HALDAR
	WITH I.A.(Civil)/2796/2017 in CRP/536/2012	REKHA AGARWALA and 2 ORS. Versus ANUROMA DAS and ANR	MR. N ALAM MR.A GOYAL MS.A CHOUDHURY MS. H FATIMA MR.G KHANDELIA	MR.A C SARMA MR.S BARUAH MR.B HALDAR
		REKHA AGARWALA and 2 ORS. Versus ANUROMA DAS and ANR	MR.A GOYAL	MR.A C SARMA

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LEAVE NOTE OF ADVOCATES FOR 04/10/2021

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 20

[CRIMINAL SINGLE BENCH

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
40	Crl.Pet./555/2021 B/O	MANIRUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. A HUSSAIN	PP, ASSAM
41	Crl.Pet./559/2021 B/O	ABDUL HAI AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
STAY MATTERS				
42	Crl.Pet./1107/2018 FIXED	PARVEZ HUSSAIN @ SAZU Versus THE STATE OF ASSAM AND ANR.	MR. T H HAZARIKA MR S DEKA MR M CHETIA MR A RASHID MR. K ISLAM	MR. S AHMED (R2) PP, ASSAM MR. F R CHOUDHURY (R2)

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